

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 74/GT/2017**

Subject : Approval of tariff for Muzaffarpur Thermal Power Station (2x195 MW) for the period from anticipated COD of Unit-I to 31.3.2019.

Date of hearing : **24.4.2018**

Coram : Shri P.K. Pujari, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : Kanti Bijlee Utpadan Nigam Limited

Respondent : BSP(H)CL & others

Parties present : Ms. Anushree Bardhan, Advocate, KBUNL  
Shri Rahul Kinra, Advocate, BSPHCL  
Shri Ashutosh Srivastava, Advocate, BSPHCL  
Shri Raj Kumar Mehta, Advocate, GRIDCO  
Ms. Himanshi Andley, Advocate, GRDICO

**Record of Proceedings**

At the outset, the learned proxy counsel for the petitioner prayed for adjournment due to some personal difficulty of the senior counsel appearing in the matter. This was not objected to by the learned counsel for the respondents. Accordingly, the Commission accepted the prayer and adjourned the hearing.

2. Matter shall be listed for hearing on **17.7.2018**.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**

